

(a) whether the Government intend to discontinue the services of employees on contractual basis by F. C. I., Bombay;

(b) if so, the number of such employees; and

(c) whether there is any proposal to absorb such employees elsewhere in the F. C. I.?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The Food Corporation of India have reported that the F.C.I., Bombay had engaged some employees on purely temporary basis for 89 days only. All possible efforts have been made by the Corporation to renew the appointment of as many of these employees as possible. However the services of 149 such employees had to be terminated as per terms of the contract.

Strike by the Staff of Slum Deptt. of D.D.A.

5518. SHRIMATI V. JEYALAKSHMI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether about 110 employees of the Slum Department of the DDA are on strike from 2nd of July, 1977 to press for their demands, as a result the lives of the inhabitants of the resettlement colonies of DDA has become miserable because of unhygienic conditions created all over the area;

(b) if so, what are the demands of these employees and what action Government propose to take for their redressal; and

(c) the steps taken to improve the living condition of the resettlement colonies such as Tirlokपुर, Kalyanपुर, Khitchripur, Govindपुर etc.?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR

BAKHT): (a) The staff of the Slum Department of the D.D.A. was on pen down strike for the period from 1st July, 1977 to 8th July, 1977.

(b) (i) The demands made by the staff as reported by D.D.A. are contained in the Statement 'A' laid on the Table of the House. [Placed in Library. See No. LT-880/77].

(ii) Action proposed to be taken by the Delhi Development Authority/Municipal Corporation Delhi in this regard as reported by D.D.A. is contained in the Statement 'B' laid on the Table of the House. [Placed in Library. See No. LT-880/77].

(c) Most of the basic amenities like roads, storm water drains, lavatory blocks, water supply arrangements and street lighting have already been provided for in the colonies of Tirlokपुर, Kalyanपुर and Khichripur as per the provisions made in the sanction schemes. In addition, Dhobi Ghats provision of dust-bins, urinal blocks, adult literacy centres, TV centres and Bal Baries have also been provided for in these colonies for improving the living conditions of the residents. Further, the work relating to construction of school buildings, milk booths and local shopping centres are in Progress and are likely to be completed soon. One 28 bed-hospital at Tirlokपुर colony is also under consideration.

Govindपुर is not a resettlement colony but is an unauthorised colony where some improvement works are in progress.

Opening of Central Schools in A.P.

5519. SHRI M. RAM GOPAL REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether on account of great demand for Central Schools Government propose to open more such schools in Andhra Pradesh; and

(b) if so, the number of such schools to be opened and names of the cities?